

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).13325/2024

ANUJ SINGH

Appellant(s)

VERSUS

CANTONMENT BOARD MEERUT & ORS.

Respondent(s)

[ONLY IA No. 66033/2026 IS LISTED UNDER THIS ITEM]
IA No. 66033/2026 - EARLY HEARING APPLICATION

Date : 16-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. K Parameshwar, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmed, Adv.
Mr. Shuktiz Sinha, Adv.

For Respondent(s) Mr. Pradeep Kant, Sr. Adv.
Mr. Shubham Kumar, Adv.
Mr. Ketan Priyadarshee, Adv.
Mr. Sanjeev Singh, Adv.
Ms. Madhurima Tatia, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 66033/2026

No case to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR